

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
(DEPARTMENT OF JUSTICE)**

**LOK SABHA  
UNSTARRED QUESTION No. †1446  
TO BE ANSWERED ON WEDNESDAY, THE 28<sup>th</sup> JULY, 2021**

**Court Cases Disposed Through Digital System**

**†1446. SHRI CHUNNI LAL SAHU:**

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of court cases disposed of through the digital system during the lockdown of 2020-21 in the country; State/UT-wise;
- (b) the present status of the disposal of general and less important court cases; and
- (c) whether the Government is working on some special plan for disposing of the same; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF LAW AND JUSTICE  
(SHRI KIREN RIJJU)**

(a): Between March 2020 and June 2021, the District Courts heard a total of 74,15,989 cases using the digital system. The case disposal status by digital and physical hearing is however not separately maintained. During the same period, a total of 97,21,491 cases were disposed of in all States/UTs by digital and physical hearing. The State/UT wise position is placed at Annexure I.

(b) to (d): Disposal of cases is within the domain of the judiciary. However, the Union Government is committed to speedy disposal of cases and reduction in pendency of cases to improve access to justice in line with the mandate under Article 39A of the Constitution. The National Mission for Justice Delivery and Legal Reforms, established by the Union Government, has adopted many strategic initiatives, including improving infrastructure for Judicial Officers of District and Subordinate Courts, leveraging Information and Communication Technology (ICT) for better justice delivery, filling up of vacant positions of Judges in High Courts and Supreme Court, reduction in pendency through follow up by Arrears Committees at District, High Court and Supreme Court level, emphasis on Alternate Dispute Resolution (ADR) and initiatives to fast track special type of cases.

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**Annexure I**

Statement referred to in reply of part (a) of Lok Sabha Unstarred Question No. 1446 for 28/07/2021 regarding cases disposed of in all States/UTs.

<b>Sr. no</b>	<b>State</b>	<b>Total</b>
1	Uttar Pradesh	1919222
2	Maharashtra	697044
3	Bihar	317546
4	West Bengal	291292
5	Rajasthan	567151
6	Gujarat	555898
7	Karnataka	1239746
8	Kerala	439637
9	Madhya Pradesh	513909
10	Odisha	139202
11	Tamil Nadu	919338
12	Haryana	280593
13	Delhi	233910
14	Punjab	365706
15	Telangana	161720
16	Andhra Pradesh	171205
17	Jharkhand	209906
18	Assam	82084
19	Himachal Pradesh	229240
20	Chhattisgarh	106295
21	Uttarakhand	111687
22	UT of Jammu and Kashmir & Ladakh	100139
23	Goa	6591
24	Chandigarh	10671
25	Puducherry	3535
26	Tripura	24411
27	Meghalaya	4342
28	Manipur	9956
29	Mizoram	2924
30	Dadar & Nagar Haveli at Silvassa	1319
31	Diu and Daman	1431
32	Nagaland	334
33	Sikkim	2831
34	Ladakh	676
<b>Total</b>		<b>97,21,491</b>

